

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 31

**CP (IB) No. 215/Chd/Pb/2022
Under Section 94, IBC 2016**

In the matter of:-

Sanjay Gupta, PG, Supreme Tex Mart Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 13.12.2023.

Sd/-
Court Officer

November 10, 2023
TNV